## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/38/2017

NAME OF THE PETITIONER(S)

: MOOLATH MANNIL SREENIVASAN & 20RS

NAME OF THE RESPONDENT(S)

: KOZHIKODE COCONUT FARMERS PRODUCER

**COMPANY LTD & 6 ORS** 

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) K.S. Ranichandran P.Cs. 7 60° for S. Manjula Devi. Adv. 7 Respondents M.L. PREETHA Adv. 7 For KSR XLO.

Breepriya Kalaikkal fr pehhmes

ORDER

Counsels representing both the parties are present. Counsel for respondent stated that they are intending to file a memo u/s 8 of Arbitration and Reconciliation Act, 1996 based on the clause in the Article of the Company and prayed for time. Time is extended at request. Put up on 22.12.2017.

- sel -S Vijayaraghavan Member (Technical) Sd -

K Anantha Padmanabha Swamy Member (Judicial)